श्री निहाल सिंह : अध्यक्ष महोदय, केवल यह प्रस्ताव पटपादा गांव का नहीं है, बल्कि मुगलसराय, महेवां, नई बस्ती, परसरामपुर, सारनपुर, गोवरिया, जमाथ-पुर, मुगलचक और घरना आदि गांवों की जो जमीन ली गई है, सबका मामला है । वहां पर जिनकी जमीनें ली जाती हैं, वे बेचारे बेघर-बार हो जाते हैं, बेरोज़-गार हो जाते हैं । इसलिए मैं मंत्री महोदय से जानना चाहता हूं कि वे कोई ऐसा सिद्धान्त तय करेंगे, जितनी जमीनें यार्ड बनाने के लिए या रेलवे लाइन बनाने के लिए ली जाती हैं, उनके परिवार के कम से कम एक व्यक्ति को नौकरी में स्थान अवश्य दिया जाए, ताकि वह अपना जीवन-यापन कर सके ?

श्री मल्लिकार्जुन : अध्यक्ष जी, जिन लोगों की जमीने ली जाती हैं, एक्वायर की जाती हैं, उनको रिहैबिलिटेट करने की जिम्मेदारी सरकार की होती है । लेकिन रेलवे कोई ऐसी जिम्मेदारी नहीं लेता है, जिस ढंग से माननीय सदस्य बता रहे हैं कि जिन लोगों की जमीन ली गई है, उनको रोटी-रोजगार के लिए कुछ न कुछ करना चाहिए, उनके बच्चों को एम्प्लायमेंट देना चाहिए, जैसा कि माननीय सदस्य बता रहे हैं । इस सम्बन्ध में हमारे पास उनकी तरफ से कोई एप्लीकेशन नहीं आई है, फिर भी हम इस चीज पर विचार करेंगे ।

श्री निहाल सिंह : आश्चर्य की बात है, अध्यक्ष महोदय, मंत्री महोदय कह रहे हैं कि कोई एप्लीकेशन नहीं है । मेरे पास पचासों एप्लीकेशन पड़ी हुई हैं, जिसकी पहली प्रति रेल मंत्री को दी गई है और दूसरी प्रति राज्य सभा के डिप्टी चेयरमैन, श्री श्याम लाल यादव को दी गई है ।

तीसरी प्रति हम को मिली है—इतनी सारी एप्लीकेशन्ज हैं । मैं इन सब एप्लीकेशन्ज को मंत्री महोदय को दे रहा हूं तथा जानना चाहता हूं कि क्या जिन को जमीन ली गई हैं उन सब को नौकरी देंगे ? मंत्री महोदय एकदम स्पष्ट उत्तर दें ।

श्री मल्लिकार्जुन : मैं स्पष्ट कहता हूं—वे एप्लीकेशंज हम को दे दीजिए, हम उन को जांच करेंगे । जहां तक हो सकेगा जिन फ़ार्मर्ज़ की जमीन ली गई है उन के परिवारों के लिए कुछ न कुछ करने की कोशिश करेंगे । लेकिन आप उन्हें हमें दे दीजिए, आप के पास रहने से कैसे होगा ?

MR. SPEAKER: Shri K. A. Rajan..

Shri R. N Rakesh . . .

Shrimati Suseela Gopalan . . .

Shri Sunil Maitra.

Setting up of a Regional Cancer Centre at Calcutta

+

*652. SHRI SUNIL MAITRA:

SHRI SATYASADHAN CHAKRABORTY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a)) whether it is a fact that the proposal for the merger of Chitaranjan National Cancer Research Centre and Chittaranjan Cancer Hospital at Calcutta with a view to set up a Regional Cancer Centre for Eastern India has been accepted in principle long time back;

(b) if so, when;

(c) what are the reasons for the non-implementation of this merger so far;

(d) when the merger is likely to take place; and

(e) what progress has been made to set up a Regional Cancer Centre for Eastern India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

(b) to (d). Does not arise.

(e) A Regional Cancer Centre for Eastern India is already functioning at the Chittaranjan National Cancer Research Centre, Calcutta. In addition, the DR. B. B. Cancer Institute, Gauhati has also been selected for development as a Regional Centre for Cancer Research and Treatment.

SHRI SUNIL MAITRA: It is a fact that several meetings have already taken place between the officials of the Health Department of the State Government and the officials of the Health Ministry of the Central Government? Also is it a fact that the Health Minister of West Bengal had a conference with Mr. Laskar? And in these meetings what were actually discussed?

SHRI NIHAR RANJAN LASKAR: There is a lot of discussion about the merger question of these two Institutes. 't is all under consideration.

SHRI SUNIL MAITRA: Are you then assuring me that the merger of these two institutions in calcutta is under consideration of the Government of India?

SHRI NIHAR RANJAN LASKAR: I have said that it is all under consideration.

SHRI SUNIL MAITRA: My second supplementary. Did you receive a message from the Chief Minister of West Bengal in the month of January requesting expediting your decision on the proposal of merger of these two institution, *viz.*, Chittaranjan National Cancer Research Centre and Chittaranjan Cancer Hospital?

SHRI NIHAR RANJAN LASKAR: We have requested the Government of West Bengal to give us some further details. Once it comes to us, we will expedite the whole matter.

SHRI INDRAJIT GUPTA: From what I could gather from the replies given, I think the whole matter is under consideration. One former Minister of Health is just sitting behind me-Maharaja Karan Singh......

DR. KARAN SINGH: 'Maharaja' may be expunged, Sir.

SHRI INDRAJIT GUPTA: I am sorry-Dr. Karan Singh. Is it not a fact that during his tenure a decision on the principle of amalgamating, that is, merging these two organisations was taken and only the details of it have to be worked out and that is why the discussions are going on? Will you confirm that on principle a decision has been taken long ago and there is no question of changing that now?

SHRI NIHAR RANJAN LASKAR: As I said, the whole matter is under consideration.

SHRI SOMNATH CHATTERJEE: This is a very serious matter. It has been known for a very long time that on principle a decision has been taken and even their own unit in Calcutta knows it. It is known to everybody. Sir, I am the President of the Union of the Cancer Hospital Workers. Everybody knows and the only thing is—we have been told—that admittedly the details are to be worked out. Sir, after 7 years the Minister says that no decision has been taken even for the merger. I would like to know when these discussions started and how long they will continue to discuss this matter. Will you not give a time limit at least as to when you will come to a final dicision? This is a case where a decision taken by the earlier Government is sought to be re-opened.

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI B. SHANKARANAND): All these efforts between the State Government and the Central Government, meetings between the Ministers and officers, are all towards the direction for merging of these two institutions. I do not know

why the Hon. Member is now having doubts in his mind..

SHRI SOMNATH CHATTERJEE: Because of your answar today. We had no doubt.

SHRI B. SHANKARANAND: The very fact that details are being worked out should satisfy the hon. Members.

WRITTEN ANSWERS TO QUESTIONS

वाल्टेयर-किरन्डूल सेक्शन का विद्युतीकरण

*639. श्री दलीप सिंह भरिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में वाल्टेयर-किरन्डूल सेक्शन का विद्युतीकरण पूरा हो गया है ;

(ख) क्या यह सच है कि मध्य प्रदेश बिजली बोर्ड पांच अन्य केन्द्रों सहित डिलमिली और अमगुरा को बिजली की सप्लाई करने पर सहमत हो गया था जैसा कि रेल विभाग ने इच्छा व्यक्त की थी, किन्तु रेल विभाग ने सप्लाई स्वीकार नहीं की ; और

(ग) क्या यह भी सच है कि रेल विभाग डिलमिली और अमगुरा को सप्लाई की जा रही बिजली के लिए न्यूनतम दर से भी भुगतान नहीं कर रहा है और इस प्रकार उन शर्तों का उल्लंघन कर रहा है जो पहले उसने स्वीकार कर ली थीं ?

रेल मंत्री (श्री केदार पांडे) : (क) जी हां, वाल्टेयर-किरन्दूल खंड के जगदलपुर–किरन्दूल खण्ड को जो कि मध्य प्रदेश में पड़ता है, अगस्त, 1980 में विद्युत् कर्षण के अन्तर्गत कर दिया गया है ।

(ख) 5 स्थानों से पहले से ही बिजली ली जा चुकी है । आमगुडा और डिलीमिली पर शेष दो स्थानों के लिए, जहां कि रेलों का निर्माण-कार्य पूरा किया जा रहा है, रेलवे के कार्य के पूरा होते ही बिजली ली जायेगी ।

(ग) चूंकि आमगुडा और डिली-मिली से कोई बिजली नहीं ली गई इसलिए उनको अभी तक कोई भुगतान देय नहीं हुआ है । अगस्त, 1980 से एक वर्ष के पूरा होने पर रेलों द्वारा उन सभी 7 सब-स्टेशनों को यथाविधि वार्षिक निम्नतम भुगतान किया जायेगा, जब यह देय हो जायेगा ।

Revenue earning goods traffic

*641. SHRI G. Y. KRISHNAN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of revenue earning goods traffic during the last two years;

(b) the details regarding the wheat pilferage during rail transportation in the last two years; and

(c) the amounts paid as claim therefor by railway authorities?

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDEY): (a) Revenue earning of goods traffic during the last two years are as under:

Year	Amount
1978-79	Rs. 1305·41 Crores
1979-80 . . .	Rs. 1440·44 Crores

(b) and (c) Separate statistics for pillerage of wheat are not maintained. However, the claims compensation paid for loss/the:t and pilferage of grains